

NOTICE

It is hereby notified that the Departmental Examinations, 2025 of the staff of the High Court, Appellate Side, Bombay and its Benches at Nagpur and Aurangabad and High Court of Bombay at Goa, will be held on **4th Saturday and Sunday in the month of September i.e. 27th September, 2025 and 28th September, 2025.**

The programme of the Examinations will be as under :-

LOWER STANDARD DEPARTMENTAL EXAMINATION

Saturday, 27th September, 2025

Written	Time	Subject	Marks
Paper - I	11.00 a.m. to 02.00 p.m.	<u>General English</u> (The paper will include Questions on Grammar and Idioms, Precis-writing, Drafting and Letter Writing.) (WITHOUT BOOKS)	100
Paper - II	03.00 p.m. to 06.00 p.m.	<u>FOR THE HIGH COURT, APPELLATE SIDE, BOMBAY AND BENCHES AT NAGPUR AND AURANGABAD</u> The Code of Civil Procedure 1908, the Civil Manual, the Limitation Act, 1963 and the Bombay (Maharashtra) Court Fees Act, 1959. (WITH BOOKS) <u>FOR HIGH COURT OF BOMBAY AT GOA</u> The Code of Civil Procedure, 1908, Civil Manual, the Goa Civil Court's Act, 1965, the Limitation Act, 1963 and the Court Fees Act, 1870. (WITH BOOKS)	100 100

Sunday, 28th September, 2025

Written	Time	Subject	Marks
Paper - III	11.00 a.m. to 02.00 p.m.	The Criminal Procedure Code, 1973 and the Criminal Manual. (WITH BOOKS)	100

HIGHER STANDARD DEPARTMENTAL EXAMINATION

Saturday, 27th September, 2025

A) Written	Time	Subject	Marks
Paper - III	11.00 a.m. to 02.00 p.m.	<u>PART - A</u> Practical Knowledge of forms and precedents such as drawing different decrees, drafting of writs, Notices, Orders etc. (WITH BOOKS) <u>PART - B</u> General English Composition viz. Precis-Writing and Drafting. (WITHOUT BOOKS)	100
Paper - II	03.00 p.m. to 06.00 p.m.	The Maharashtra Civil Services Rules 1981 - (i) General Conditions, (ii) Pay, (iii) Leave, (iv)Joining Time,(v)Pension, (vi)Commutation of Pension, Accounts Code, Contingent Expenditure Rules, Printing and Stationery Manual and Budget Manual. (WITH BOOKS)	100

Sunday, 28th September, 2025

Written	Time	Subject	Marks
Paper - I	11.00 a.m. to 02.00 p.m.	The High Court Appellate Side Rules, the Act and Rules relating to the conditions of Service of the High Court Judges. (WITH BOOKS)	100

B) Oral :-	Questions relating to accounts rules for maintenance, preservation and destruction of records and general questions connected with current rules and practice. (WITHOUT BOOKS)	100 MARKS
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The dates, programme and timing of Oral Test of the eligible candidates of the Higher Standard Departmental Examination will be declared later on.

The members of the staff desirous to appear for the Examinations, **should submit their applications in the form enclosed hereto, immediately and in any event not later than 15th June, 2025.**

The staff members, who have failed in viva-voce and eligible to reappear for viva-voce only in view of Rule 13 r/w Rule 21 of the High Court Departmental Examination Rules, 1995 are also required to submit the application form not later than 15th June, 2025.

HIGH COURT OF JUDICATURE AT)
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BOMBAY, DATE 02 / 05 / 2025)

Sameer S. Adkar
/02/5/25
(SAMEER S. ADKAR)
REGISTRAR GENERAL

Note :- The Chapter from C.P.C. and Cri.P.C. selected as syllabus for the Lower Standard Departmental Examination are as under :-

C.P.C.

Section :- 1 to 150

Order Nos. :- I, II, III, IV, V, VI, VII, VIII, IX, XVI, XVI-A, XIX, XX-A, XXIV, XXV, XXVI, XXXII, XXXIII, XXXVII, XXXVIII, XXXIX, XLI, XLII, XLIII, XL-IV, XLV, XLVI, XLVII, XLVIII and XLIX

Cri. P.C.

CHAPTERS :- I, II, III, V, VI, VII, IX, XIII, XV, XVI, XIX, XX, XXI, XXII, XXVII, XXVIII, XXIX, XXX, XXXIII, XXXIV, XXXVII.

Note :- The Examinees shall be permitted to make use of Text Books of Government Publications or that of the Private Publications, which are not the commentary books and contain only short notes, or bare acts, for the Question Papers which are to be solved with the books.

Application Form

The Staff Members, High Court, Appellate Side, Bombay and its Benches at Nagpur and Aurangabad and High Court of Bombay at Goa who intends to appear for the departmental examination should have to fill up each and every column of this form.

1	Full Name of the Applicant (in block letters) <u>Department/Branch</u> <u>Intercom No.</u>	:	SHRI/SMT./MISS : _____ : (FIRST NAME) (MIDDLE NAME) (SURNAME) :												
2	Present Post held	:													
3	Whether transferred from another High Court Bench / Subordinate Court	:	High Court, Bench at OR District Court at												
4	Date of appointment as a Clerk (in continuous service)	:													
5	Date of promotion to the post of Assistant Section Officer (in continuous service)	:													
6	Whether the applicant intends to appear for L.S.D.E. Or H.S.D.E.	:													
7	State the year of passing of L.S.D.E. if the applicant intends to appear for H.S.D.E.	:													
8	Whether the applicant is appearing afresh.	:	Yes / No												
9	If appeared in past and exempted from appearing in any paper/s.	:	<table border="1" style="width: 100%; border-collapse: collapse;"><thead><tr><th style="width: 25%;">Attempts</th><th style="width: 25%;">Year</th><th style="width: 50%;">Paper/s exempted</th></tr></thead><tbody><tr><td>First</td><td></td><td></td></tr><tr><td>Second</td><td></td><td></td></tr><tr><td>Third</td><td></td><td></td></tr></tbody></table>	Attempts	Year	Paper/s exempted	First			Second			Third		
Attempts	Year	Paper/s exempted													
First															
Second															
Third															

Date : / /2025

Signature of the candidate

Note :- The staff members of High Court, Appellate Side, Bombay shall forward their application form on or before 15/06/2025 through Index Branch, 2nd Floor, P.W.D. Building, High Court, Appellate Side, Bombay.
